

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 211 OF 2017 IN  
DFR NO. 292 OF 2017**

**Dated: 28<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of:-**

**M/s Birla Textile Mills & Ors.  
Vs.**

**...Appellant(s)**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Mandakini Ghosh  
Mr. Saransh Shaw

**ORDER**

**IA NO. 211 OF 2017  
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 25.04.2017. Dasti, in addition, is permitted.

List the matter on **25.04.2017.**

**(I.J.Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/kt